tages prescribed for different modes of appointment are as follows:

	SC	ST
(i) Direct recruitment on an ali-India basis by open competition and all appointments by promotion wherever reservation is applicable.	15%	71%
(ii) Direct recruitment on an all-India basis other- wise than by open competition.	16-2/3%	71%

(iii) Direct recruitment to Group C and D posts normally attracting candidates from a locality or region. Percentages are prescribed in proportion to the population of SCs/ STs in the respective States/UTs.

to Question

(b)No. Sir.

93

(c) Does not arise.

Elections to MetrogoiHan Council of Delhi

1564. SHRI SURENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased *to* state;

- (a) whether elections to the Metropolitan Council of Delhi are due; and
- (b) if so, by when these are likely to be held?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) Under Section 15 of the Representation of People Act, 1951, the Lt. Governor is to call for elections to the Metropolitan Council in consultation with the Election Commission. It is the Election Commission that would advise the Lt. Governor as to the actual dates of the elections when consulted by the Lt. Governor.

Suspension, of Residents Welfare Association

1565. SHRI M. MOSES: Will the MirT ister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Residents' Welfare Associations in New Delhi, which have not been formed through secret ballot elections upto the 30th September, 1982, have been suspended;

- (b) if so, the details thereof;
- (c) if the answer to part (a) above be in the negative, the reasons therefor; and
- (d) what are the names of the said Association which have not been paid full aid by Government for the year 1981-82?.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) As only about two weeks have elapsed since 30th September, 1982, the date by which elections were to be held, and information about the holding of elections is expected to be re-; ceived during the course of the """axe few weeks, it is too early to furnish the details of the Associations which have not gone to polls before that date.

(d) The grants-in-aid for 1982^83 will be disbursed after information from all the Associations regarding the holding of elections and their accounts for the grants paid in 1981-82 are received. Information regarding the .Associations to whom full grants-in-aid was not given during 1981-82 is being compiled and will be laid on the table of the House shortly.

Liquor Tragedy in Bangalore

1566. SHRI RAMAKRISHNA HEDGE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of people who died in the recent liquor tragedy in Bangalore; and